

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :30-10-2024

**Date : 30.10.2024**

A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
0221/2024	30.10.2024	CRLA-745/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0222/2024	30.10.2024	ABLAPL-11729/2024	UNMESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	BAIL-1
0223/2024	30.10.2024	ABLAPL-11737/2024	MANORANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	BAIL-2
0225/2024	30.10.2024	ABLAPL-11732/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0226/2024	30.10.2024	CRLA-985/2024	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0227/2024	30.10.2024	CRLA-961/2024	C. R. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0228/2024	30.10.2024	ABLAPL-3998/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0229/2024	30.10.2024	ABLAPL-10387/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-10-28	
0230/2024	30.10.2024	ABLAPL-3733/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 12	Order Dtd. 2024-10-28	
0234/2024	30.10.2024	WP (C) - 24278/2024	S.BHUYAN	C.O.	COURT NO. 12	Order Dtd. 2024-10-28	
0235/2024	30.10.2024	WP (C) - 24491/2024	M.NAIK	C.O.	COURT NO. 6	Order Dtd. 2024-10-28	
0236/2024	30.10.2024	WP (C) - 26011/2024	S.DAS	C.O.	COURT NO. 6	Order Dtd. 2024-10-28	
0237/2024	30.10.2024	WP (C) - 26632/2024	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-10-29	
0238/2024	30.10.2024	WP (C) - 25910/2024	R.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-10-21	

0239/2024	30.10.2024	WP (C) - 25250/2024	A.K.BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-10-28	
0240/2024	30.10.2024	WP (C) - 24762/2024	P.L.MISHRA	C.O.	COURT NO. 3	Order Dtd. 2024-10-28	
0241/2024	30.10.2024	WP (C) - 23475/2024	C.RANA	C.O.	COURT NO. 3	Order Dtd. 2024-10-28	
0242/2024	30.10.2024	WP (C) - 26305/2024	S.MOHAPATRA	C.O.	COURT NO. 3	Order Dtd. 2024-10-28	
0243/2024	30.10.2024	WP (C) - 26193/2024	BHOJARAJ SETH	C.O.	COURT NO. 3	Order Dtd. 2024-10-28	
0245/2024	30.10.2024	WP (C) - 24477/2024	B.SAMAL	C.O.	COURT NO. 3	Order Dtd. 2024-10-28	
0246/2024	30.10.2024	WP (C) - 26053/2024	P.K.LENKA	C.O.	COURT NO. 6	Order Dtd. 2024-10-28	
0247/2024	30.10.2024	WP (C) - 26041/2024	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 6	Order Dtd. 2024-10-28	
0248/2024	30.10.2024	WP (C) - 26044/2024	A.K.JATI	C.O.	COURT NO. 6	Order Dtd. 2024-10-28	
0250/2024	30.10.2024	CRLMC- 2940/2024	R B MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-10-28	
0251/2024	30.10.2024	CRLMC- 3817/2024	SUDHANSU PRASAD MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2024-10-23	
0252/2024	30.10.2024	CRLMC- 3957/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-10-28	
0253/2024	30.10.2024	CRLMC- 3844/2024	B.B. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-10-28	
0254/2024	30.10.2024	CRLMC- 3974/2024	P. JENA	C.O.	COURT NO. 6	Order Dtd. 2024-10-28	
0256/2024	30.10.2024	CRLMC- 3882/2024	P. K. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-10-28	
0257/2024	30.10.2024	CRLMC- 3922/2024	P. L. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-10-28	
0258/2024	30.10.2024	CRLMC- 3235/2024	S. K. NANDA	C.O.	COURT NO. 15	Order Dtd. 2024-11-18	
0259/2024	30.10.2024	CRLMC- 3921/2024	B. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-11-26	
0260/2024	30.10.2024	CRLMC- 3535/2024	U. C. JENA	C.O.	COURT NO. 15	Order Dtd. 2024-10-28	
0261/2024	30.10.2024	RVWPET- 217/2024	M. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-10-23	
0262/2024	30.10.2024	CRLMC- 3983/2024	T. R. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-10-28	
0263/2024	30.10.2024	CRLMC-	H. K. PATRA	C.O.	COURT	Order Dtd. 2024-10-28	

		3530/2024			NO. 15		
0264/2024	30.10.2024	CRLMC- 3987/2024	R. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-10-28	
0265/2024	30.10.2024	CRLMC- 4036/2024	R. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-10-28	
0266/2024	30.10.2024	CRLMC- 3919/2024	R. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-10-28	
0268/2024	30.10.2024	CRLMC- 3533/2024	R. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-10-28	
0269/2024	30.10.2024	CRLMC- 4002/2024	P. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-10-28	
0270/2024	30.10.2024	WP (C) - 16479/2022	TK BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-10-23	WRIT BRANCH-2
0274/2024	30.10.2024	WP (C) - 15165/2024	BK MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-10-29	WRIT BRANCH (DIVISION BENCH-3)
0279/2024	30.10.2024	WP (C) - 13717/2024	SARAT KUMAR PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024-10-29	WRIT BRANCH (DIVISION BENCH-1)
0281/2024	30.10.2024	WP (C) - 13723/2024	SARAT KUMAR PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024-10-29	WRIT BRANCH (DIVISION BENCH-1)
0284/2024	30.10.2024	WP (C) - 16660/2024	K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-10-29	WRIT BRANCH (DIVISION BENCH-2)
0290/2024	30.10.2024	ABLAPL- 11666/2024	RAJAKISHORE SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-10-28	
0297/2024	30.10.2024	WP (C) - 26344/2024	A. K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-01-16	
0300/2024	30.10.2024	WP (C) - 17904/2024	P. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-10-29	
0301/2024	30.10.2024	WP (C) - 17905/2024	P. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-10-29	
0304/2024	30.10.2024	WP (C) - 19237/2024	P. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-10-29	WRIT BRANCH (DIVISION BENCH-2)
0309/2024	30.10.2024	CRLREV- 238/2024	P BEURA	C.O.	COURT NO.	Order Dtd. 2024-10-28	CRIMINAL REVISION

					23		
0315/2024	30.10.2024	ABLAPL-11672/2024	HS PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-10-28	
0319/2024	30.10.2024	ABLAPL-11675/2024	PK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	BAIL-1
0323/2024	30.10.2024	ABLAPL-11676/2024	M SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0331/2024	30.10.2024	ABLAPL-11667/2024	MR BADAJENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0332/2024	30.10.2024	ABLAPL-10408/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0333/2024	30.10.2024	WP (C) - 12432/2024	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06	WRIT BRANCH-1
0334/2024	30.10.2024	ABLAPL-11662/2024	B TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0335/2024	30.10.2024	ABLAPL-11663/2024	B TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0336/2024	30.10.2024	ABLAPL-11670/2024	AK RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	BAIL-2
0337/2024	30.10.2024	ABLAPL-11673/2024	P NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0338/2024	30.10.2024	CRLA-42/2017	S PRUSTY	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMINAL APPEAL
0339/2024	30.10.2024	CRLA-208/2016	DP DASH	C.O.	COURT NO. 22	Order Dtd. 2024-10-29	CRIMINAL APPEAL
0340/2024	30.10.2024	BLAPL-2242/2024	M BEHERA	C.O.	COURT NO. 22	Order Dtd. 2024-10-29	
0342/2024	30.10.2024	ABLAPL-11768/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-2
0343/2024	30.10.2024	BLAPL-4874/2024	P. K. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13	
0344/2024	30.10.2024	CRLREV-53/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	CRIMINAL REVISION
0345/2024	30.10.2024	WP (C) - 23609/2024	S.MALLIK	C.O.	COURT NO. 7	Order Dtd. 2024-12-11	
0346/2024	30.10.2024	BLAPL-3873/2024	D. PARIDA	C.O.	COURT NO. 7	Order Dtd. 2024-10-29	

0347/2024	30.10.2024	BLAPL-6636/2024	P. K. PAL	C.O.	COURT NO. 7	Order Dtd. 2024-10-29	
0349/2024	30.10.2024	CONTC-4822/2022	B BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-10-28	CONTEMPT
0351/2024	30.10.2024	ABLAPL-11677/2024	A. K. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-10-28	
0352/2024	30.10.2024	WP (C) - 24764/2022	B BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-10-28	WRIT BRANCH-4
0354/2024	30.10.2024	BLAPL-10328/2024	L. ACHARI	C.O.	COURT NO. 7	Order Dtd. 2024-10-28	BAIL-2
0358/2024	30.10.2024	BLAPL-10231/2024	D. PARIDA	C.O.	COURT NO. 7	Order Dtd. 2024-10-28	
0360/2024	30.10.2024	BLAPL-9940/2024	P. K. ROUTRAY	C.O.	COURT NO. 7	Order Dtd. 2024-10-28	
0361/2024	30.10.2024	WP (C) - 15581/2021	JC BARAL	C.O.	COURT NO. 7	Order Dtd. 2024-10-28	WRIT BRANCH (DIVISION BENCH-1)
0362/2024	30.10.2024	BLAPL-9388/2024	P. K. BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-10-28	
0363/2024	30.10.2024	BLAPL-8693/2024	B. S. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-10-28	BAIL-1
0364/2024	30.10.2024	WP (C) - 19321/2019	P MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-10-29	WRIT BRANCH-5
0365/2024	30.10.2024	BLAPL-8446/2024	B. S. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-10-28	
0366/2024	30.10.2024	ABLAPL-11299/2024	H K BHOL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21	
0367/2024	30.10.2024	WP (C) - 8220/2024	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	WRIT BRANCH-2
0368/2024	30.10.2024	BLAPL-10533/2024	SIDHARTHA MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	BAIL-2
0369/2024	30.10.2024	WP (C) - 8220/2024	R CH ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	WRIT BRANCH-2
0370/2024	30.10.2024	BLAPL-7752/2024	J.R. BISWAL	C.O.	COURT NO. 2 OLD		BAIL-2
0371/2024	30.10.2024	BLAPL-10537/2024	SIDHARTHA MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0372/2024	30.10.2024	LAA-54/2011	PK DAS	C.O.	COURT NO. 16	Order Dtd. 2024-10-29	FIRST APPEAL
0374/2024	30.10.2024	WP (C) - 17276/2024	KANTHAMANI SAHOO	C.O.	COURT NO.	Order Dtd. 2024-12-20	

					23		
0375/2024	30.10.2024	WP (C) - 26322/2024	BIPLAB SILADITYA	C.O.	COURT NO. 23	Order Dtd. 2025-01-08	
0376/2024	30.10.2024	ABLAPL- 9912/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-18	
0377/2024	30.10.2024	WP (C) - 30129/2023	P K NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-11-21	WRIT BRANCH-5
0378/2024	30.10.2024	WP (C) - 24476/2024	B SINGH	C.O.	COURT NO. 12	Order Dtd. 2024-10-28	
0379/2024	30.10.2024	WP (C) - 14765/2023	S K ACHARYA	C.O.	COURT NO. 12	Order Dtd. 2024-10-29	WRIT BRANCH-3
0380/2024	30.10.2024	WP (C) - 14769/2023	S K ACHARYA	C.O.	COURT NO. 12	Order Dtd. 2024-10-29	WRIT BRANCH-3
0381/2024	30.10.2024	WP (C) - 14762/2023	S K ACHARYA	C.O.	COURT NO. 12	Order Dtd. 2024-10-29	WRIT BRANCH-3
0383/2024	30.10.2024	CRP- 20/2023	A MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-10-29	CIVIL REVISION
0384/2024	30.10.2024	BLAPL- 8763/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-12	
0385/2024	30.10.2024	BLAPL- 5973/2024	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01-01	BAIL-1
0386/2024	30.10.2024	ABLAPL- 10826/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0388/2024	30.10.2024	ABLAPL- 10803/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	BAIL-2
0389/2024	30.10.2024	ABLAPL- 10369/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0392/2024	30.10.2024	BLAPL- 5158/2024	SANGRAM K MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0394/2024	30.10.2024	BLAPL- 5158/2024	A K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0395/2024	30.10.2024	BLAPL- 4363/2024	H K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0396/2024	30.10.2024	BLAPL- 2800/2024	JYOTIKANT MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0397/2024	30.10.2024	BLAPL-	RAHUL SETHI	C.O.	COURT	Order Dtd. 2024-10-18	BAIL-2

		10334/2024			NO. 2 OLD		
0398/2024	30.10.2024	BLAPL- 10720/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0399/2024	30.10.2024	BLAPL- 10718/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0400/2024	30.10.2024	BLAPL- 10715/2024	S SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0401/2024	30.10.2024	BLAPL- 10548/2024	HIMANSHU KUMR BHOL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0402/2024	30.10.2024	BLAPL- 10712/2024	S R PATTANAIAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0403/2024	30.10.2024	BLAPL- 10536/2024	B S SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0404/2024	30.10.2024	BLAPL- 9858/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0406/2024	30.10.2024	BLAPL- 10532/2024	M N MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0407/2024	30.10.2024	ABLAPL- 9730/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-12	
0408/2024	30.10.2024	BLAPL- 7920/2024	A K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0409/2024	30.10.2024	BLAPL- 7168/2024	M K PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0410/2024	30.10.2024	BLAPL- 7147/2024	M K PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0412/2024	30.10.2024	BLAPL- 6849/2024	A K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	BAIL-2
0413/2024	30.10.2024	MATA- 337/2024	K C SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-11-20	
0415/2024	30.10.2024	WP (C) - 20539/2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-04	
0416/2024	30.10.2024	ABLAPL- 11679/2024	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2024-10-28	
0417/2024	30.10.2024	WP (C) - 24436/2024	RANJAN KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-28	

0419/2024	30.10.2024	ABLAPL-9937/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-18	
0420/2024	30.10.2024	BLAPL-10719/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	BAIL-2
0421/2024	30.10.2024	ABLAPL-11674/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0422/2024	30.10.2024	WP (C) - 20539/2024	S K BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2024-10-04	
0424/2024	30.10.2024	ABLAPL-11671/2024	JADUNATH PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-10-28	
0425/2024	30.10.2024	WP (C) - 26445/2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-11-20	
0426/2024	30.10.2024	ABLAPL-11668/2024	JADUNATH PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-10-28	
0428/2024	30.10.2024	ABLAPL-11669/2024	JADUNATH PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-10-28	
0429/2024	30.10.2024	WP (C) - 22850/2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-29	
0430/2024	30.10.2024	CRLA-984/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0431/2024	30.10.2024	WP (C) - 26583/2024	B. N. SHADHANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0432/2024	30.10.2024	WP (C) - 25187/2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-11-20	
0433/2024	30.10.2024	WP (C) - 25330/2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-11-20	
0434/2024	30.10.2024	WP (C) - 22694/2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-29	
0435/2024	30.10.2024	WPCRL-72/2024	B RATH	C.O.	COURT NO. 1	Order Dtd. 2024-10-23	WRIT BRANCH (DIVISION BENCH-1)
0436/2024	30.10.2024	ABLAPL-11685/2024	R.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0437/2024	30.10.2024	WP (C) - 20883/2024	BISWAJIT MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0438/2024	30.10.2024	ABLAPL-11633/2024	S BISWAL	C.O.	COURT NO. 2		

					OLD		
0439/2024	30.10.2024	WP (C) - 24823/2024	BRAJA KISHOR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0440/2024	30.10.2024	WP (C) - 24857/2024	BRAJA KISHOR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0441/2024	30.10.2024	RPFAM- 236/2024	U. C. JENA	C.O.	COURT NO. 20	Order Dtd. 2024-12-04	
0442/2024	30.10.2024	WP (C) - 24864/2024	BRAJA KISHOR PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-10-29	
0443/2024	30.10.2024	ARBA- 31/2024	P. K. DASH	C.O.	COURT NO. 20	Order Dtd. 2024-10-23	M.J.C.
0444/2024	30.10.2024	WP (C) - 24778/2024	P. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-12-09	
0445/2024	30.10.2024	ABLAPL- 11697/2024	B.SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-10-28	BAIL-1
0446/2024	30.10.2024	WP (C) - 24766/2024	P. C. DAS	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	
0447/2024	30.10.2024	ABLAPL- 9643/2024	B.SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0448/2024	30.10.2024	WP (C) - 24869/2024	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0449/2024	30.10.2024	WP (C) - 26260/2024	P. C. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-11-19	
0450/2024	30.10.2024	WP (C) - 26456/2024	A. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-10-29	
0451/2024	30.10.2024	WP (C) - 25755/2024	P. BEHERA	C.O.	COURT NO. 14	Order Dtd. 2024-11-14	WRIT BRANCH-5
0452/2024	30.10.2024	WP (C) - 20883/2024	P. C. DAS	C.O.	COURT NO. 14	Order Dtd. 2024-10-28	
0453/2024	30.10.2024	WP (C) - 26305/2024	P. NAYAK	C.O.	COURT NO. 14	Order Dtd. 2024-10-28	
0454/2024	30.10.2024	WP (C) - 22783/2024	V. MOHAPATRA	C.O.	COURT NO. 14	Order Dtd. 2024-10-28	
0455/2024	30.10.2024	WP (C) - 25861/2024	P. K. SWAIN	C.O.	COURT NO. 14	Order Dtd. 2024-10-28	
0456/2024	30.10.2024	ABLAPL- 11633/2024	BALARAM SINGH	C.O.	COURT NO. 14	Order Dtd. 2024-10-23	
0457/2024	30.10.2024	WP (C) -	B. BEHERA	C.O.	COURT	Order Dtd. 2024-11-18	

		25965/2024			NO. 10		
0458/2024	30.10.2024	WP (C) - 26329/2024	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 10	Order Dtd. 2024-10-28	
0459/2024	30.10.2024	WP (C) - 24092/2024	B. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-10-28	
0460/2024	30.10.2024	WP (C) - 23609/2024	S. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-12-11	
0461/2024	30.10.2024	WP (C) - 26175/2024	G. R. PATRA	C.O.	COURT NO. 20	Order Dtd. 2024-12-04	
0462/2024	30.10.2024	CRLMP- 1429/2024	P. K. PATRA	C.O.	COURT NO. 20	Order Dtd. 2024-10-28	
0463/2024	30.10.2024	CRLMC- 2018/2024	S. BARIK	C.O.	COURT NO. 12	Order Dtd. 2024-11-11	CRIMINAL MISC
0464/2024	30.10.2024	CRLREV- 609/2024	S. PATNAIK	C.O.	COURT NO. 12	Order Dtd. 2024-10-28	
0465/2024	30.10.2024	CRLREV- 565/2024	A. K. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2024-11-14	
0466/2024	30.10.2024	BLAPL- 12068/2023	M DAS	C.O.	COURT NO. 8	Order Dtd. 2024-11-25	BAIL-2
0467/2024	30.10.2024	CRLREV- 555/2024	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024-12-02	
0468/2024	30.10.2024	WP (C) - 6061/2019	U P BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-11-11	WRIT BRANCH-7
0469/2024	30.10.2024	WP (C) - 26456/2024	K. K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-29	
0470/2024	30.10.2024	WP (C) - 6061/2019	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-11-11	WRIT BRANCH-7
0471/2024	30.10.2024	ABLAPL- 11692/2024	M.K.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-28	
0472/2024	30.10.2024	ABLAPL- 11682/2024	R.K.MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-28	
0473/2024	30.10.2024	WP (C) - 19547/2024	MITHUN DAS	C.O.	COURT NO. 12	Order Dtd. 2024-11-12	
0474/2024	30.10.2024	WP (C) - 19550/2024	MITHUN DAS	C.O.	COURT NO. 12	Order Dtd. 2024-11-12	
0475/2024	30.10.2024	BLAPL-	S. CHOUDHURY	C.O.	COURT	Order Dtd. 2024-10-29	BAIL-2

		1791/2024			NO. 12		
0477/2024	30.10.2024	ABLAPL- 11822/2024	DILLIP KUMAR MALLICK	C.O.	COURT NO. 12	Order Dtd. 2024-10-30	BAIL-1
0481/2024	30.10.2024	ABLAPL- 11680/2024	B. DAS	C.O.	COURT NO. 12	Order Dtd. 2024-10-28	
0483/2024	30.10.2024	ABLAPL- 11709/2024	K. N. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024-10-28	
0484/2024	30.10.2024	ABLAPL- 11703/2024	ATANU KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0485/2024	30.10.2024	ABLAPL- 11681/2024	A. K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0486/2024	30.10.2024	ABLAPL- 11690/2024	A. K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0487/2024	30.10.2024	ABLAPL- 11684/2024	ASHOK KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	BAIL-1
0488/2024	30.10.2024	ABLAPL- 11694/2024	B. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0489/2024	30.10.2024	ABLAPL- 11698/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0490/2024	30.10.2024	ABLAPL- 11704/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0491/2024	30.10.2024	ABLAPL- 11686/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0492/2024	30.10.2024	BLAPL- 10295/2024	B. B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	BAIL-2
0494/2024	30.10.2024	WP (C) - 417/2013	S C DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	WRIT BRANCH-4
0495/2024	30.10.2024	ABLAPL- 11689/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	BAIL-1
0496/2024	30.10.2024	GUAP- 10/2023	M BASU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	FIRST APPEAL
0497/2024	30.10.2024	ABLAPL- 11693/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0498/2024	30.10.2024	ABLAPL- 11718/2024	MOHAN BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	

0499/2024	30.10.2024	GUAP-10/2023	KARUNAKAR RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	FIRST APPEAL
0500/2024	30.10.2024	ABLAPL-8183/2024	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15	
0501/2024	30.10.2024	ABLAPL-11727/2024	G. D. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	BAIL-1
0502/2024	30.10.2024	ABLAPL-11731/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0503/2024	30.10.2024	ABLAPL-11701/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0504/2024	30.10.2024	WP (C) - 26709/2024	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	
0505/2024	30.10.2024	WP (C) - 41218/2023	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	WRIT BRANCH-8
0506/2024	30.10.2024	ABLAPL-11696/2024	BHARATI ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0507/2024	30.10.2024	WP (C) - 23203/2022	S MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-22	WRIT BRANCH-3
0508/2024	30.10.2024	ABLAPL-11461/2024	S. SAMAL	C.O.	COURT NO. 2 OLD		
0509/2024	30.10.2024	ABLAPL-10962/2024	ASHOK KUMAR SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-07	BAIL-1
0510/2024	30.10.2024	WP (C) - 24085/2024	SAROJ KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-27	
0511/2024	30.10.2024	WP (C) - 24075/2024	SAROJ KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-27	
0512/2024	30.10.2024	WP (C) - 24079/2024	SAROJ KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-27	
0513/2024	30.10.2024	WP (C) - 24081/2024	SAROJ KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-27	
0514/2024	30.10.2024	ABLAPL-11720/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	BAIL-1
0515/2024	30.10.2024	BLAPL-9813/2024	D. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	BAIL-1
0516/2024	30.10.2024	BLAPL-8975/2024	D. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	

0517/2024	30.10.2024	WP (C) - 19321/2019	S C DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	WRIT BRANCH-5
0520/2024	30.10.2024	ABLAPL- 11725/2024	UNMESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	BAIL-1
0521/2024	30.10.2024	ABLAPL- 11695/2024	UNMESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	BAIL-2
0522/2024	30.10.2024	ABLAPL- 11700/2024	UNMESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0523/2024	30.10.2024	ABLAPL- 11707/2024	UNMESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0524/2024	30.10.2024	ABLAPL- 11688/2024	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	BAIL-1
0526/2024	30.10.2024	ABLAPL- 11722/2024	DINESH KUMAR DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	BAIL-1
0527/2024	30.10.2024	ABLAPL- 11712/2024	UNMESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0528/2024	30.10.2024	ABLAPL- 11710/2024	UNMESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0529/2024	30.10.2024	ABLAPL- 11713/2024	UNMESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0530/2024	30.10.2024	ABLAPL- 11714/2024	UNMESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	BAIL-1
0532/2024	30.10.2024	ABLAPL- 11717/2024	UNMESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0533/2024	30.10.2024	ABLAPL- 11721/2024	UNMESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	BAIL-1
0534/2024	30.10.2024	ABLAPL- 11724/2024	UNMESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	BAIL-1
0535/2024	30.10.2024	ABLAPL- 11691/2024	H. K. BHOL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0538/2024	30.10.2024	ABLAPL- 11687/2024	HIMANSHU KUMR BHOL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0540/2024	30.10.2024	ABLAPL- 11755/2024	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	BAIL-1
0542/2024	30.10.2024	ABLAPL- 11767/2024	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	BAIL-1

0543/2024	30.10.2024	WP (C) - 26710/2024	J K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-11-08	
0544/2024	30.10.2024	WP (C) - 20438/2024	S K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-10-28	
0546/2024	30.10.2024	WP (C) - 6661/2011	S MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-10-28	WRIT BRANCH-5
0547/2024	30.10.2024	BLAPL- 8846/2024	J KAMILA	C.O.	COURT NO. 1	Order Dtd. 2024-10-29	
0548/2024	30.10.2024	BLAPL- 8811/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-10-29	
0551/2024	30.10.2024	CMP- 1110/2024	P.K.PAL	C.O.	COURT NO. 1	Order Dtd. 2024-10-29	
0553/2024	30.10.2024	CMP- 1003/2024	S.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-29	
0554/2024	30.10.2024	CMP- 1174/2024	D.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-29	
0555/2024	30.10.2024	CRLMC- 3807/2024	K N SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-11-26	
0556/2024	30.10.2024	CMP- 1003/2024	U.P.BAG	C.O.	COURT NO. 15	Order Dtd. 2024-10-29	
0557/2024	30.10.2024	WP (C) - 17276/2024	R. R. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-12-20	
0558/2024	30.10.2024	WP (C) - 26333/2024	A.K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-10-28	
0559/2024	30.10.2024	ABLAPL- 6419/2024	B.K PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-10-29	BAIL-2
0560/2024	30.10.2024	WP (C) - 26286/2024	N.ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-10-28	
0561/2024	30.10.2024	WP (C) - 26278/2024	J.P.KAR	C.O.	COURT NO. 23	Order Dtd. 2024-10-28	
0562/2024	30.10.2024	CRLA- 616/2018	G JAYSINGH	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	CRIMINAL APPEAL
0563/2024	30.10.2024	ABLAPL- 6417/2024	B.K PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-10-29	
0564/2024	30.10.2024	WP (C) - 26221/2024	M.R.SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-10-28	
0565/2024	30.10.2024	WP (C) - 26220/2024	RAI CHARAN MOHAPATRA	C.O.	COURT NO. 3	Order Dtd. 2024-10-28	
0566/2024	30.10.2024	ABLAPL- 11711/2024	H.K TRIPATHY	C.O.	COURT NO. 3	Order Dtd. 2024-10-28	

0567/2024	30.10.2024	WP (C) - 26205/2024	SATYAPURNA PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-10-28	
0568/2024	30.10.2024	WP (C) - 26204/2024	S.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-10-28	
0569/2024	30.10.2024	ABLAPL- 11716/2024	H.K TRIPATHY	C.O.	COURT NO. 3	Order Dtd. 2024-10-28	BAIL-1
0570/2024	30.10.2024	WA- 1600/2024	P K PARIDA	C.O.	COURT NO. 3	Order Dtd. 2024-10-29	WRIT APPEAL
0571/2024	30.10.2024	ABLAPL- 11705/2024	R.C MAHARANA	C.O.	COURT NO. 3	Order Dtd. 2024-10-28	
0572/2024	30.10.2024	WP (C) - 23677/2024	S.DAS	C.O.	COURT NO. 10	Order Dtd. 2024-10-28	
0574/2024	30.10.2024	CRLMC- 3808/2024	A.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-10-28	
0575/2024	30.10.2024	ABLAPL- 11726/2024	R.B MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-10-28	
0576/2024	30.10.2024	CRLA- 1003/2024	G.JAYASINGH	C.O.	COURT NO. 15	Order Dtd. 2024-10-28	
0577/2024	30.10.2024	CRLMC- 3653/2024	P.K.JENA	C.O.	COURT NO. 15	Order Dtd. 2024-10-28	
0578/2024	30.10.2024	WA- 1052/2023	A K PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-10-29	WRIT APPEAL
0579/2024	30.10.2024	ABLAPL- 11810/2024	S R PATTANAIK	C.O.	COURT NO. 15	Order Dtd. 2024-10-29	
0580/2024	30.10.2024	CRLMC- 3721/2024	P.K.JENA	C.O.	COURT NO. 15	Order Dtd. 2024-10-28	
0581/2024	30.10.2024	WP (C) - 26065/2024	PRADEEP KUMAR DAS	C.O.	COURT NO. 15	Order Dtd. 2024-10-28	
0582/2024	30.10.2024	RPFAM- 218/2024	J.R.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-10-29	
0583/2024	30.10.2024	WP (C) - 26389/2024	AKHAND	C.O.	COURT NO. 3	Order Dtd. 2024-10-28	
0584/2024	30.10.2024	CRLA- 1031/2024	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0585/2024	30.10.2024	CMP- 1157/2024	D.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0586/2024	30.10.2024	WP (C) - 19502/2024	B. D. BISWAL	C.O.	COURT NO. 12	Order Dtd. 2024-11-25	
0587/2024	30.10.2024	ABLAPL- 6012/2024	RABI SAMAL	C.O.	COURT NO. 12	Order Dtd. 2024-10-23	BAIL-2

0588/2024	30.10.2024	WP (C) - 20878/2024	B. D. BISWAL	C.O.	COURT NO. 12	Order Dtd. 2024-11-25	
0589/2024	30.10.2024	WP (C) - 25757/2024	S. DASH	C.O.	COURT NO. 12	Order Dtd. 2024-10-28	
0590/2024	30.10.2024	WP (C) - 25046/2024	J. PARIDA	C.O.	COURT NO. 12	Order Dtd. 2024-10-29	
0591/2024	30.10.2024	BLAPL- 2531/2024	M K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-10-29	
0595/2024	30.10.2024	ABLAPL- 11782/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-10-29	
0596/2024	30.10.2024	ABLAPL- 6012/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 12	Order Dtd. 2024-10-23	BAIL-2
0600/2024	30.10.2024	WP (C) - 26469/2024	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-11-11	
0601/2024	30.10.2024	WP (C) - 25699/2024	S R MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-10-29	
0603/2024	30.10.2024	WP (C) - 26496/2024	B D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-10-29	
0604/2024	30.10.2024	WP (C) - 26249/2024	P R RAO	C.O.	COURT NO. 1	Order Dtd. 2024-10-29	
0605/2024	30.10.2024	WP (C) - 26287/2024	S. K. BEHERA	C.O.	COURT NO. 23		
0607/2024	30.10.2024	WP (C) - 26570/2024	G C JENA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	
0608/2024	30.10.2024	WP (C) - 22604/2024	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-10-29	
0609/2024	30.10.2024	WP (C) - 4584/2022	BAMADEV BARAL	C.O.	COURT NO. 1	Order Dtd. 2024-10-29	WRIT BRANCH-8
0610/2024	30.10.2024	WP (C) - 26236/2024	J K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-29	
0612/2024	30.10.2024	WP (C) - 26232/2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-29	
0613/2024	30.10.2024	WP (C) - 1042/2024	P BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-10-29	WRIT BRANCH-1
0614/2024	30.10.2024	WPC (OA) - 469/2019	C K BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-10-28	OA Branch
0615/2024	30.10.2024	WPC (OA) -	C K BARIK	C.O.	COURT	Order Dtd. 2024-10-28	OA Branch

		470/2019			NO. 1		
0616/2024	30.10.2024	WPC (OA) - 471/2019	C K BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-10-28	OA Branch
0617/2024	30.10.2024	WPC (OAC) - 2709/2014	P CH DAS	C.O.	COURT NO. 1	Order Dtd. 2024-10-29	OA Branch
0618/2024	30.10.2024	WP (C) - 25770/2024	A K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-28	
0619/2024	30.10.2024	ABLAPL- 11783/2024	KARAMA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
0620/2024	30.10.2024	WP (C) - 25757/2024	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	
0621/2024	30.10.2024	ABLAPL- 11775/2024	P BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0622/2024	30.10.2024	WP (C) - 14698/2022	R CH ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	WRIT BRANCH-2
0623/2024	30.10.2024	ABLAPL- 7515/2024	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0624/2024	30.10.2024	ABLAPL- 7542/2024	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0625/2024	30.10.2024	WP (C) - 25979/2022	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	WRIT BRANCH-2
0626/2024	30.10.2024	WP (C) - 2235/2022	DINESH KUMAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	WRIT BRANCH-3
0627/2024	30.10.2024	WP (C) - 2235/2022	P N NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	WRIT BRANCH-3
0628/2024	30.10.2024	WP (C) - 948/2016	T SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	WRIT BRANCH-3
0629/2024	30.10.2024	WP (C) - 25925/2024	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0630/2024	30.10.2024	WP (C) - 25869/2024	B BAISAKHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0631/2024	30.10.2024	WP (C) - 22842/2024	P.BASTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-19	
0632/2024	30.10.2024	WP (C) - 26148/2024	S. DASH	C.O.	COURT NO. 23		
0633/2024	30.10.2024	WP (C) - 19490/2024	K. K. NATH	C.O.	COURT NO. 23		
0634/2024	30.10.2024	WP (C) -	S. BARIK	C.O.	COURT		

		26182/2024			NO. 23		
0635/2024	30.10.2024	WP (C) - 26300/2024	G. JAYSINGH	C.O.	COURT NO. 23	Order Dtd. 2024-10-28	
0636/2024	30.10.2024	WP (C) - 23751/2024	B. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-10-29	
0637/2024	30.10.2024	ABLAPL- 11819/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0638/2024	30.10.2024	WP (C) - 18877/2024	B. K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0639/2024	30.10.2024	ABLAPL- 11818/2024	P. R. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0640/2024	30.10.2024	WP (C) - 24651/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0641/2024	30.10.2024	ABLAPL- 11754/2024	P. R. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	BAIL-2
0642/2024	30.10.2024	WP (C) - 24651/2024	B. K. SETHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0643/2024	30.10.2024	CRLMC- 3546/2022	M DAS	C.O.	COURT NO. 10	Order Dtd. 2024-11-05	CRIMINAL MISC
0644/2024	30.10.2024	WP (C) - 25112/2024	M. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-10-29	
0645/2024	30.10.2024	CRLMC- 5506/2023	P K DAS	C.O.	COURT NO. 15	Order Dtd. 2024-11-21	CRIMINAL MISC
0646/2024	30.10.2024	WP (C) - 25112/2024	P. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-10-29	
0647/2024	30.10.2024	WP (C) - 26056/2024	M. DAS	C.O.	COURT NO. 23	Order Dtd. 2025-01-28	
0648/2024	30.10.2024	CRLMC- 1605/2023	B N MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2024-11-18	CRIMINAL MISC
0649/2024	30.10.2024	WP (C) - 26080/2024	M. DAS	C.O.	COURT NO. 23	Order Dtd. 2025-01-28	
0650/2024	30.10.2024	WP (C) - 26146/2024	S. DASH	C.O.	COURT NO. 23	Order Dtd. 2024-11-11	
0651/2024	30.10.2024	CRLMC- 154/2024	A K SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-11-11	CRIMINAL MISC
0652/2024	30.10.2024	CRLMC-	A K SWAIN	C.O.	COURT	Order Dtd. 2024-11-11	CRIMINAL

		32/2024			NO. 15		MISC
0653/2024	30.10.2024	CRLMC- 31/2024	A K SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-11-11	CRIMINAL MISC
0654/2024	30.10.2024	CRLMC- 2310/2024	S K SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2024-12-10	CRIMINAL MISC
0655/2024	30.10.2024	CRLMC- 2312/2024	S K SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2024-12-10	CRIMINAL MISC
0656/2024	30.10.2024	CRLMC- 153/2024	A K SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-11-11	CRIMINAL MISC
0657/2024	30.10.2024	CRLA- 853/2024	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-10-30	
0658/2024	30.10.2024	BLAPL- 9506/2024	GANESH SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-10-29	
0663/2024	30.10.2024	ABLAPL- 10435/2024	R.C.MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26	
0664/2024	30.10.2024	WP (C) - 19403/2024	SUBHANKAR PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-12-10	
0665/2024	30.10.2024	WP (C) - 26548/2024	J P KAR	C.O.	COURT NO. 23	Order Dtd. 2024-10-29	
0666/2024	30.10.2024	BLAPL- 8470/2024	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-10-29	BAIL-1
0667/2024	30.10.2024	BLAPL- 8055/2024	R R NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-10-29	BAIL-2
0668/2024	30.10.2024	ABLAPL- 11793/2024	B B ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
0669/2024	30.10.2024	ABLAPL- 10780/2024	P K TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
0670/2024	30.10.2024	ABLAPL- 11779/2024	S K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0673/2024	30.10.2024	ABLAPL- 11785/2024	KARAMA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	
0694/2024	30.10.2024	BLAPL- 9871/2024	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL-1
0219/2024	30.10.2024	WP (C) - 22052/2018	SAHASRANSU SOURAV	GENERAL		Order Dtd. 2024-10-29	WRIT BRANCH (DIVISION BENCH-1)

0220/2024	30.10.2024	WP (C) - 20486/2024	PATIMA NAYAK	GENERAL		Order Dtd. 2024-08-31	
0244/2024	30.10.2024	WP (C) - 4243/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-22	WRIT BRANCH-1
0249/2024	30.10.2024	TRP (C) - 329/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2024-10-28	
0267/2024	30.10.2024	WP (C) - 38435/2023	ROSHAN PATNAIK	GENERAL		Entire Order	WRIT BRANCH-8
0275/2024	30.10.2024	WP (C) - 30058/2020	JAYDEV BHOI	GENERAL		Entire Document	WRIT BRANCH-1
0286/2024	30.10.2024	WP (C) - 37800/2021	JAYDEV BHOI	GENERAL		Entire Document	WRIT BRANCH-2
0341/2024	30.10.2024	SA-44/1978	HAREKRUSHNA DASH	GENERAL		Order Dtd. 1983-04-04	
0382/2024	30.10.2024	CRLMC- 4040/2024	D. SAMAL	GENERAL		Order Dtd. 2024-10-29	
0405/2024	30.10.2024	ABLAPL- 8226/2024	THEEDA GOPINATH MURTY	GENERAL		Order Dtd. 2024-10-23	BAIL-1
0414/2024	30.10.2024	WP (C) - 25647/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-10-29	
0418/2024	30.10.2024	ABLAPL- 11765/2024	MANAS PATI	GENERAL		Order Dtd. 2024-10-29	
0423/2024	30.10.2024	WP (C) - 26172/2024	MANAS PATI	GENERAL		Order Dtd. 2024-10-29	
0427/2024	30.10.2024	WP (C) - 26160/2024	MANAS PATI	GENERAL		Order Dtd. 2024-10-29	
0476/2024	30.10.2024	CONTR- 62/2002	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2002-12-06	
0493/2024	30.10.2024	ABLAPL- 8183/2024	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2024-08-13	
0518/2024	30.10.2024	WP (C) - 15960/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-8
0519/2024	30.10.2024	ABLAPL- 11526/2024	JADUNATH PRADHAN	GENERAL		Order Dtd. 2024-10-21	BAIL-1
0525/2024	30.10.2024	WP (C) - 15968/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-8
0531/2024	30.10.2024	WP (C) - 15972/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-8
0536/2024	30.10.2024	WP (C) - 15958/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-8

0537/2024	30.10.2024	WP (C) - 15976/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-8
0539/2024	30.10.2024	WP (C) - 16110/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-2
0541/2024	30.10.2024	WP (C) - 16083/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-1
0545/2024	30.10.2024	BLAPL- 5645/2024	SHAMBHU PRASAD SAHU	GENERAL		Final Order	
0573/2024	30.10.2024	BLAPL- 11786/2023	DHARMENDRA KUMAR	GENERAL		Entire Document	BAIL-1
0593/2024	30.10.2024	WP (C) - 20832/2019	JAYADEV BHOI	GENERAL		Entire Document	WRIT BRANCH-8
0594/2024	30.10.2024	WP (C) - 18877/2024	B.K. DAS	GENERAL		Order Dtd. 2024-10-29	
0599/2024	30.10.2024	WP (C) - 20835/2019	JAYADEV BHOI	GENERAL		Entire Document	WRIT BRANCH-8
0602/2024	30.10.2024	WP (C) - 3068/2018	JAYDEV BHOI	GENERAL		Entire Document	
0606/2024	30.10.2024	WP (C) - 21537/2019	JAYADEV BHOI	GENERAL		Entire Order	WRIT BRANCH-1
0611/2024	30.10.2024	WP (C) - 21629/2019	JAYADEV BHOI	GENERAL		Entire Order	WRIT BRANCH-2
0659/2024	30.10.2024	WP (C) - 22953/2024	HIRARAM BHOI	GENERAL		Vakalatnama	
0660/2024	30.10.2024	WP (C) - 17262/2024	HIRARAM BHOI	GENERAL		Vakalatnama	
0661/2024	30.10.2024	WP (C) - 17256/2024	HIRARAM BHOI	GENERAL		Vakalatnama	
0662/2024	30.10.2024	WP (C) - 17255/2024	HIRARAM BHOI	GENERAL		Vakalatnama	
0671/2024	30.10.2024	WP (C) - 17249/2024	HIRARAM BHOI	GENERAL		Vakalatnama	
0672/2024	30.10.2024	WP (C) - 17244/2024	HIRARAM BHOI	GENERAL		Vakalatnama	
0674/2024	30.10.2024	WP (C) - 17243/2024	HIRARAM BHOI	GENERAL		Entire Order	
0675/2024	30.10.2024	WP (C) - 17242/2024	HIRARAM BHOI	GENERAL		Vakalatnama	

0676/2024	30.10.2024	WP (C) - 17251/2024	HIRARAM BHOI	GENERAL		Vakalatnama	
0677/2024	30.10.2024	WP (C) - 16656/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-8
0678/2024	30.10.2024	WP (C) - 16755/2024	HIRARAM BHOI	GENERAL		Order Dtd. 2024-10-29	WRIT BRANCH-1
0679/2024	30.10.2024	WP (C) - 16703/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-1
0680/2024	30.10.2024	WP (C) - 25468/2024	MAMATA RANI PADHY	GENERAL		Order Dtd. 2024-10-30	
0681/2024	30.10.2024	WP (C) - 16663/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-8
0682/2024	30.10.2024	WP (C) - 16183/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-2
0683/2024	30.10.2024	WP (C) - 16174/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-2
0684/2024	30.10.2024	WP (C) - 16661/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-8
0685/2024	30.10.2024	WP (C) - 16165/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-2
0686/2024	30.10.2024	WP (C) - 16501/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-7
0687/2024	30.10.2024	WP (C) - 16159/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-2
0688/2024	30.10.2024	WP (C) - 16436/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-6
0689/2024	30.10.2024	WP (C) - 16153/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-2
0690/2024	30.10.2024	WP (C) - 16089/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-1
0691/2024	30.10.2024	WP (C) - 16087/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-1
0692/2024	30.10.2024	WP (C) - 16429/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-6
0693/2024	30.10.2024	WP (C) - 16428/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-6
0696/2024	30.10.2024	WP (C) - 16415/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-6
0699/2024	30.10.2024	WP (C) - 16410/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-6

0700/2024	30.10.2024	WP (C) - 16406/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-6
0701/2024	30.10.2024	WP (C) - 16178/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-2
0702/2024	30.10.2024	WP (C) - 16201/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-4
0703/2024	30.10.2024	WP (C) - 16187/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-2
0224/2024	30.10.2024	WP (C) - 22299/2024	B. K. SWAIN	GENERAL		Order Dtd. 2024-09-12	
0231/2024	30.10.2024	WPC (OAC) - 1473/2015	SUMANTA DAS	GENERAL		Order Dtd. 2023-09-27	OA Branch
0232/2024	30.10.2024	EXP-7/2022	SATYAJIT BISWAL	GENERAL		Order Dtd. 2024-10-09	CIVIL REVISION
0233/2024	30.10.2024	EXP-6/2022	SATYAJIT BISWAL	GENERAL		Order Dtd. 2024-10-09	CIVIL REVISION
0255/2024	30.10.2024	CRLMC- 3125/2024	M. C. MOHANTY	GENERAL		Order Dtd. 2024-11-11	
0271/2024	30.10.2024	MACA- 427/2015	P K BARIK	GENERAL			MISC. APPEAL SEC.
0272/2024	30.10.2024	MACA- 727/2015	P K BARIK	GENERAL			MISC. APPEAL SEC.
0273/2024	30.10.2024	MACA- 202/2016	P K BARIK	GENERAL			MISC. APPEAL SEC.
0276/2024	30.10.2024	MACA- 725/2015	P K BARIK	GENERAL			MISC. APPEAL SEC.
0277/2024	30.10.2024	ABLAPL- 7013/2024	S P BARIK	GENERAL			BAIL-1
0278/2024	30.10.2024	TRPCRL- 100/2019	A DAS	GENERAL			BAIL-2
0280/2024	30.10.2024	TRP (C) - 273/2019	A DAS	GENERAL			M. J. C.
0282/2024	30.10.2024	RSA- 102/2012	A DAS	GENERAL			SECOND APPEAL
0283/2024	30.10.2024	MACA- 411/2020	M MISHRA	GENERAL			MISC. APPEAL SEC.
0285/2024	30.10.2024	TRPCRL- 27/2024	A DAS	GENERAL			BAIL-1
0287/2024	30.10.2024	CRLREV- 98/2019	H JENA	GENERAL			CRIMINAL REVISION
0288/2024	30.10.2024	RSA- 351/2022	M D BISWAL	GENERAL			SECOND APPEAL
0289/2024	30.10.2024	WP (C) - 14056/2020	P K DEO	GENERAL			WRIT BRANCH-5

0291/2024	30.10.2024	CMP-338/2016	K N SAHOO	GENERAL			
0292/2024	30.10.2024	SA-276/2000	K N SAHOO	GENERAL			
0293/2024	30.10.2024	WP (C) - 24319/2024	P K SWAIN	GENERAL			
0294/2024	30.10.2024	WP (C) - 10287/2024	P K SWAIN	GENERAL			WRIT BRANCH (DIVISION BENCH-2)
0295/2024	30.10.2024	WP (C) - 10283/2024	P K SWAIN	GENERAL			WRIT BRANCH (DIVISION BENCH-2)
0296/2024	30.10.2024	WP (C) - 10280/2024	P K SWAIN	GENERAL			WRIT BRANCH (DIVISION BENCH-2)
0298/2024	30.10.2024	OJC-14025/1998	L D SAHOO	GENERAL			WRIT BRANCH-8
0299/2024	30.10.2024	WP (C) - 7128/2003	AMBIKA PADHY	GENERAL		PetitionAnnexure,	
0302/2024	30.10.2024	RSA-209/2019	S SAHOO	GENERAL			SECOND APPEAL
0303/2024	30.10.2024	CMP-498/2022	S S JENA	GENERAL			WRIT BRANCH-3
0305/2024	30.10.2024	CMPAT-36/2001	P S ACHARYA	GENERAL			CIVIL REVISION
0306/2024	30.10.2024	MACA-24/2023	A K DAS	GENERAL			MISC. APPEAL SEC.
0307/2024	30.10.2024	WP (C) - 2196/2008	P K JENA	GENERAL			
0308/2024	30.10.2024	WP (C) - 2196/2008	P K JENA	GENERAL			
0310/2024	30.10.2024	WP (C) - 9093/2012	M/S.MODERN ENTERPRIS	GENERAL			WRIT BRANCH-3
0311/2024	30.10.2024	WP (C) - 13395/2004	J D MUDULI	GENERAL			
0312/2024	30.10.2024	WP (C) - 14755/2023	S NAYAK	GENERAL			WRIT BRANCH (DIVISION BENCH-1)
0313/2024	30.10.2024	WP (C) - 4219/2024	GOPAL	GENERAL			WRIT BRANCH-4

0314/2024	30.10.2024	WP (C) - 4219/2024	GOPAL	GENERAL			WRIT BRANCH-4
0316/2024	30.10.2024	WP (C) - 4110/2024	GOPAL	GENERAL			WRIT BRANCH-3
0317/2024	30.10.2024	WP (C) - 4110/2024	GOPAL	GENERAL			WRIT BRANCH-3
0318/2024	30.10.2024	WP (C) - 4086/2024	GOPAL	GENERAL			WRIT BRANCH-2
0320/2024	30.10.2024	WP (C) - 4092/2024	GOPAL	GENERAL			WRIT BRANCH-2
0321/2024	30.10.2024	WP (C) - 4092/2024	GOPAL	GENERAL			WRIT BRANCH-2
0322/2024	30.10.2024	WP (C) - 4200/2024	GOPAL	GENERAL			WRIT BRANCH-3
0324/2024	30.10.2024	WP (C) - 4104/2024	GOPAL	GENERAL			WRIT BRANCH-3
0325/2024	30.10.2024	WP (C) - 4199/2024	GOPAL	GENERAL			WRIT BRANCH-3
0326/2024	30.10.2024	WP (C) - 4199/2024	GOPAL	GENERAL			WRIT BRANCH-3
0327/2024	30.10.2024	WP (C) - 4212/2024	GOPAL	GENERAL			WRIT BRANCH-4
0328/2024	30.10.2024	WP (C) - 1293/2004	K C PANDA	GENERAL			
0329/2024	30.10.2024	CRLA- 115/2010	OHLC	GENERAL			CRIMINAL APPEAL
0330/2024	30.10.2024	CRLA- 372/2015	OHLC	GENERAL			CRIMINAL APPEAL
0348/2024	30.10.2024	WP (C) - 4219/2024	GOPAL	GENERAL			WRIT BRANCH-4
0350/2024	30.10.2024	CRLA- 85/2014	P K RATH	GENERAL			CRIMINAL APPEAL
0353/2024	30.10.2024	CONTC- 5882/2021	S K PRADHAN	GENERAL			CONTEMPT
0355/2024	30.10.2024	FA-29/2000	H K DASH	GENERAL			
0356/2024	30.10.2024	FA-28/2000	H K DASH	GENERAL			
0357/2024	30.10.2024	CMP- 988/2024	S S JENA	GENERAL			
0359/2024	30.10.2024	CRLMC- 3015/2010	P K SWAIN	GENERAL			

0373/2024	30.10.2024	TRP (C) - 138/2024	S.PASAYAT	GENERAL		Order Dtd. 2024-10-22	M.J.C.
0387/2024	30.10.2024	ABLAPL- 6369/2024	P K DASH	GENERAL		Order Dtd. 2024-06-26	BAIL-1
0390/2024	30.10.2024	TRP (C) - 313/2024	PRADIPTA KUMAR MOHANTY	GENERAL		Order Dtd. 2024-10-08	
0391/2024	30.10.2024	CRLMP- 1228/2024	PRADIPTA KUMAR MOHANTY	GENERAL		Order Dtd. 2024-09-24	
0393/2024	30.10.2024	WP (C) - 24001/2023	H. K. BHOL	GENERAL		Order Dtd. 2023-12-13	WRIT BRANCH-2
0411/2024	30.10.2024	BLAPL- 4280/2024	P C DAS	GENERAL		Judgement Dtd. 2024-10-29	
0478/2024	30.10.2024	WP (C) - 26695/2024	B. C. PANDA	GENERAL		Order Dtd. 2024-10-30	
0479/2024	30.10.2024	WP (C) - 26693/2024	BISHNU CHARAN PANDA	GENERAL		Order Dtd. 2024-10-30	
0480/2024	30.10.2024	WP (C) - 26625/2024	R. K. JENA	GENERAL		Order Dtd. 2024-10-30	
0482/2024	30.10.2024	ABLAPL- 11735/2024	B. DAS	GENERAL		Order Dtd. 2024-10-28	
0549/2024	30.10.2024	ABLAPL- 6325/2024	KULDEEP MOHANTY	GENERAL			
0550/2024	30.10.2024	ABLAPL- 6750/2024	KULDEEP MOHANTY	GENERAL		Order Dtd. 2024-10-29	
0552/2024	30.10.2024	ABLAPL- 6377/2024	KULDEEP MOHANTY	GENERAL		Order Dtd. 2024-10-29	
0592/2024	30.10.2024	TRP (C) - 275/2017	P K BARIK	GENERAL			M.J.C.
0597/2024	30.10.2024	ABLAPL- 13047/2023	SUBRAT KUMAR DAS	GENERAL		Order Dtd. 2024-02-29	BAIL-2
0598/2024	30.10.2024	ABLAPL- 12871/2023	SUBRAT KUMAR DAS	GENERAL		Order Dtd. 2024-02-29	BAIL-2
0695/2024	30.10.2024	CMP- 849/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2024-10- 21Petition,Annexure,Misc.case,	
0697/2024	30.10.2024	BLAPL- 8288/2024	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2024-10-21	
0698/2024	30.10.2024	ABLAPL- 471/2024	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2024-01-29	

**NIC**